

Allahabad, Gorakhpur, Bikaner, Srinagar, Kanpur (Chakeri), Bhuj, Jamnagar, Visakhapatnam (Navy), Bagdogra, Portblair, Jorhat, Silchar, Tezpur, Tezu, Zero, Along, and Aparizo.

[English]

Deployment of Trained Staff at Delhi Airport

*56. SHRI P.S. GADHAVI : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air Traffic Control Towers (ATCs) installed at Delhi Airport by M/s. Raytheon are not functioning properly;

(b) if so, the reasons therefor;

(c) whether the persons to operate the ATCs trained in USA have since been posted at other places instead of Delhi; and

(d) if so, the steps that the Government are taking to post the trained officials back in Delhi immediately to man the Raytheon ATCs at Delhi Airport?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) No, Sir. The Automated Air Traffic Control Systems installed at Delhi Airport Air Traffic Control Tower are functioning properly.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Construction of International Level Airports

*57. DR. SAROJA V. :
SHRI TEJVEER SINGH :

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether working group for infrastructure have selected cities for construction of international level airports in the country;

(b) if so, the details thereof alongwith the total cost, airport-wise;

(c) whether private/foreign participation will also be allowed for implementation of the above proposal;

(d) if so, the details thereof; and

(e) the time by which these airports are likely to be operational, city-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) to (e) The Government has so far approved the corporatisation of existing airports at Delhi, Mumbai, Chennai, Calcutta and the proposed new airport at Bangalore so that they are developed as world class international airports. The Airports Authority of India has invited Expressions of Interest from legal and financial consultants for advising on the various aspects of corporatisation including private sector participation.

Issuance of Licences for DTH Transmission Service

*58. SHRI MADHAV RAO PATIL :
SHRI NARESH PUGLIA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to authorise the Doordarshan to issue licences for Direct to Home Telecast (DTH) transmission service;

(b) if so, the details thereof;

(c) whether the Government have set up a Committee to examine the proposals of issuing licences for DTH transmission;

(d) if so, the details therefor;

(e) whether the issue of DTH is likely to be delinked from the Broadcasting bill;

(f) if so, the reasons therefor; and

(g) the benefits to be accrued to the Government by allowing DTH transmission service?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PRAMOD MAHAJAN):
(a) No, Sir.